

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4932
TO BE ANSWERED ON 31ST MARCH, 2023**

POLICY FOR PENDING OUTSTANDING CGHS DUES

4932. SHRI M.V.V. SATYANARAYANA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is true that there are outstanding dues payable to empanelled hospitals and healthcare centres under the Central Government Health Scheme (CGHS);
- (b) if so, the details thereof including the duration of the pending dues along with the reasons therefor;
- (c) whether the Government has formulated any policy for ensuring timely clearance of dues under CGHS; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d) : The budget allocation under Pension and Other Related Benefits (PoRB) during the financial year 2022-23 is Rs 4640.42 Crores. Government has cleared bills amounting to Rs. 3107.36 Crore. There has been a time lag on account of established procedures for processing the claims. However, the procedures are streamlined now.
